

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :24-01-2024

Date : 24.01.2024									
SL No.	C.A.N o.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	6765/2024	24.01.2024	MACA-69/2022	P.K.PARIDA	C.O.		Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No-7)
2	6766/2024	24.01.2024	WP (C) - 36146/2023	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Seat No-48)
3	6767/2024	24.01.2024	WP (C) - 210/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Seat No-49)
4	6768/2024	24.01.2024	WP (C) - 657/2024	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
5	6769/2024	24.01.2024	CRLMC-2867/2022	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
6	6770/2024	24.01.2024	WP (C) - 443/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH -3	(Seat No-51)
7	6771/2024	24.01.2024	WP (C) - 442/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH -3	(Seat No-51)
8	6772/2024	24.01.2024	CONTC-10310/2023	R.C.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	CONTEMPT	(Seat No-1)
9	6773/2024	24.01.2024	CONTC-2366/20	A.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	CONTEMPT	(Seat)

			23			OLD			No-5)
10	6774/2024	24.01.2024	CONTC-2365/2023	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	CONTEMPT	(Se at No-5)
11	6775/2024	24.01.2024	CONTC-6536/2023	R.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CONTEMPT	(Se at No-6)
12	6776/2024	24.01.2024	CONTC-90/2024	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(Se at No-6)
13	6777/2024	24.01.2024	CONTC-10137/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CONTEMPT	(Se at No-7)
14	6778/2024	24.01.2024	CONTC-9604/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CONTEMPT	(Se at No-2)
15	6779/2024	24.01.2024	CONTC-4725/2023	M/S. ACHYUTANA NDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-3)
16	6780/2024	24.01.2024	WP (C) - 1043/2024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
17	6781/2024	24.01.2024	WP (C) - 42926/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-45)
18	6782/2024	24.01.2024	WP (C) - 960/2024	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-07	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
19	6783/2024	24.01.2024	WP (C) - 975/2024	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
20	6784/2024	24.01.2024	WP (C) - 38088/2023	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)

21	6785/2 024	24.01.20 24	CMP- 1402/20 23	TAPAN SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-01-18	WRIT BRANCH -3	(Se at No- 13)
22	6786/2 024	24.01.20 24	CMP- 1402/20 23	S MOHARANA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-01-18	WRIT BRANCH -3	(Se at No- 13)
23	6787/2 024	24.01.20 24	WP (C) - 42456/2 023	S. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-01-19	WRIT BRANCH -4	(Se at No- 27)
24	6788/2 024	24.01.20 24	WP (C) - 42754/2 023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -8	(Se at No- 43)
25	6789/2 024	24.01.20 24	WP (C) - 7020/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No- 32)
26	6790/2 024	24.01.20 24	WP (C) - 42752/2 023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -8	(Se at No- 43)
27	6791/2 024	24.01.20 24	WP (C) - 4801/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -4	(Se at No- 27)
28	6792/2 024	24.01.20 24	WP (C) - 42750/2 023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -8	(Se at No- 43)
29	6793/2 024	24.01.20 24	WP (C) - 5883/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -8	(Se at No- 43)
30	6795/2 024	24.01.20 24	WP (C) - 7013/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No- 32)
31	6796/2 024	24.01.20 24	WP (C) - 21491/2 019	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 40)
32	6797/2 024	24.01.20 24	WP (C) - 32371/2 020	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No- 47)
33	6798/2 024	24.01.20 24	WP (C) - 8508/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -2	(Se at No-

									9)
34	6799/2 024	24.01.20 24	WP (C) - 37441/2 020	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No- 11)
35	6800/2 024	24.01.20 24	WP (C) - 7015/20 23	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No- 32)
36	6801/2 024	24.01.20 24	WP (C) - 21810/2 021	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 19)
37	6802/2 024	24.01.20 24	WP (C) - 21812/2 021	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 19)
38	6803/2 024	24.01.20 24	WP (C) - 18786/2 022	A K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 30)
39	6804/2 024	24.01.20 24	WP (C) - 24834/2 021	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No- 11)
40	6805/2 024	24.01.20 24	WP (C) - 24836/2 021	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No- 11)
41	6806/2 024	24.01.20 24	WP (C) - 18786/2 022	K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 30)
42	6807/2 024	24.01.20 24	WP (C) - 26534/2 019	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No- 34)
43	6808/2 024	24.01.20 24	WP (C) - 2483/20 21	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2021-06-28	WRIT BRANCH -4	(Se at No- 38)
44	6809/2 024	24.01.20 24	WP (C) - 34024/2 020	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No- 33)
45	6810/2 024	24.01.20 24	WP (C) - 25624/2 021	A.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No- 23)
46	6811/2 024	24.01.20 24	WP (C) - 38247/2	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH	(Se at

			023					-6	No-54)
47	6812/2024	24.01.2024	WP (C) - 33773/2021	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
48	6813/2024	24.01.2024	WP (C) - 16529/2021	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No-45)
49	6814/2024	24.01.2024	WP (C) - 16034/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-26)
50	6815/2024	24.01.2024	WP (C) - 18458/2016	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -7	(Se at No-44)
51	6816/2024	24.01.2024	WP (C) - 16037/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-26)
52	6817/2024	24.01.2024	WP (C) - 18458/2016	B K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -7	(Se at No-44)
53	6818/2024	24.01.2024	WP (C) - 16040/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-26)
54	6819/2024	24.01.2024	WP (C) - 16041/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-26)
55	6820/2024	24.01.2024	WP (C) - 7726/2016	S N JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-35)
56	6821/2024	24.01.2024	WP (C) - 16044/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-26)
57	6822/2024	24.01.2024	WP (C) - 945/2024	GOPAL KRISHNA NANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
58	6823/2024	24.01.2024	WP (C) - 26179/2022	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
59	6824/2024	24.01.2024	WP (C) -	S SAHOO	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	976/2024			NO. 1	2024-01-22	BRANCH-8	at No-29)
60	6825/2024	24.01.2024	WP (C) - 494/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-51)
61	6826/2024	24.01.2024	WP (C) - 26180/2022	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
62	6827/2024	24.01.2024	WP (C) - 26181/2022	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
63	6828/2024	24.01.2024	WP (C) - 26184/2022	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
64	6829/2024	24.01.2024	WP (C) - 489/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-51)
65	6830/2024	24.01.2024	WP (C) - 26185/2022	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
66	6832/2024	24.01.2024	WP (C) - 33702/2023	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
67	6833/2024	24.01.2024	WP (C) - 22987/2019	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-42)
68	6835/2024	24.01.2024	WP (C) - 488/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-51)
69	6836/2024	24.01.2024	WP (C) - 40074/2023	D B RATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-12)
70	6837/2024	24.01.2024	WP (C) - 486/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-51)
71	6838/2024	24.01.2024	WP (C) - 1012/2024	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)

72	6839/2 024	24.01.20 24	WP (C) - 1017/20 24	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No- 1)
73	6840/2 024	24.01.20 24	WP (C) - 42282/2 023	LAKSMIDHA R KABI	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No- 9)
74	6841/2 024	24.01.20 24	WP (C) - 9470/20 23	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No- 47)
75	6842/2 024	24.01.20 24	WP (C) - 1061/20 24	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
76	6843/2 024	24.01.20 24	WP (C) - 41653/2 023	B P SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -4	(Se at No- 37)
77	6845/2 024	24.01.20 24	WP (C) - 1021/20 24	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
78	6846/2 024	24.01.20 24	WP (C) - 1016/20 24	S.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
79	6847/2 024	24.01.20 24	WPC (OA) - 1203/20 17	B D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	OA Branch	(Se at No- 1)
80	6848/2 024	24.01.20 24	WP (C) - 1001/20 24	S.K.BISWA L	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
81	6849/2 024	24.01.20 24	WPC (OA) - 1236/20 17	B D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	OA Branch	(Se at No- 1)
82	6850/2 024	24.01.20 24	WP (C) - 640/202 4	R.R. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS ION)	(Se at No- 123)

								BENCH-3))
83	6851/2024	24.01.2024	CONTC-116/2024	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22		(Seat No-123)
84	6852/2024	24.01.2024	CONTC-103/2024	NIRANJAN ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22		(Seat No-123)
85	6853/2024	24.01.2024	WP (C) - 30307/2022	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
86	6854/2024	24.01.2024	CONTC-102/2024	NIRANJAN ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22		(Seat No-123)
87	6855/2024	24.01.2024	WP (C) - 1731/2013	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
88	6856/2024	24.01.2024	WPC (OAC) - 3108/2016	R C MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	OA Branch	(Seat No-1)
89	6857/2024	24.01.2024	WP (C) - 1728/2013	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
90	6858/2024	24.01.2024	WPC (OAC) - 545/2018	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-19	OA Branch	(Seat No-1)
91	6859/2024	24.01.2024	WPC (OA) - 2701/2016	BIKRAM SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	OA Branch	(Seat No-1)
92	6860/2024	24.01.2024	CONTC-4892/2023	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-19	CONTEMP	(Seat No-4)
93	6861/2024	24.01.2024	CONTC-	SARADA	C.O.	CHIEF	Order Dtd.	CONTEMP	(Se

	024	24	1464/2017	NAYAK		JUSTICE'S COURT	2024-01-22	PT	at No-5)
94	6863/2024	24.01.2024	ABLAPL-9993/2023	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL-1	(Se at No-5)
95	6864/2024	24.01.2024	WP (C) - 1066/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
96	6865/2024	24.01.2024	CONTC-6311/2023	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-4)
97	6866/2024	24.01.2024	WP (C) - 1046/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
98	6867/2024	24.01.2024	WP (C) - 1046/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
99	6868/2024	24.01.2024	WP (C) - 928/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
100	6869/2024	24.01.2024	WP (C) - 987/2024	DAITARI PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
101	6870/2024	24.01.2024	WP (C) - 1114/2024	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No-34)
102	6871/2024	24.01.2024	WP (C) - 667/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
103	6872/2024	24.01.2024	WP (C) - 895/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -7	(Se at No-44)
104	6873/2024	24.01.2024	WP (C) - 711/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-36)
105	6874/2024	24.01.2024	WP (C) - 42787/2023	B. K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-43)

106	6875/2024	24.01.2024	WP (C) - 42787/2023	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-43)
107	6876/2024	24.01.2024	WP (C) - 39998/2023	B. K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No-7)
108	6877/2024	24.01.2024	WP (C) - 39998/2023	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No-7)
109	6878/2024	24.01.2024	WP (C) - 19473/2023	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
110	6879/2024	24.01.2024	WP (C) - 1049/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-1)
111	6880/2024	24.01.2024	CRLMA-97/2023	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-9)
112	6881/2024	24.01.2024	WP (C) - 655/2024	S. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
113	6882/2024	24.01.2024	WP (C) - 1065/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
114	6883/2024	24.01.2024	WP (C) - 970/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
115	6884/2024	24.01.2024	WP (C) - 512/2019	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-20)
116	6885/2024	24.01.2024	WP (C) - 825/2024	A K SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -7	(Se at No-44)
117	6886/2024	24.01.2024	CRLA-728/2023	SWAYAMPRAVA DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
118	6887/2024	24.01.2024	WP (C) - 805/2024	S SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-22	WRIT BRANCH -7	(Se at No-

									44)
119	6888/2024	24.01.2024	WP (C) - 650/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-47)
120	6889/2024	24.01.2024	CRLA-1091/2022	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-7)
121	6890/2024	24.01.2024	WP (C) - 797/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-36)
122	6891/2024	24.01.2024	WP (C) - 639/2024	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
123	6892/2024	24.01.2024	WP (C) - 797/2024	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-36)
124	6893/2024	24.01.2024	WA-1135/2023	K. S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT APPEAL	(Se at No-1)
125	6894/2024	24.01.2024	WP (C) - 579/2024	PRAMOD CHANDRA SEJPADA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-52)
126	6895/2024	24.01.2024	WP (C) - 959/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
127	6896/2024	24.01.2024	WP (C) - 932/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
128	6897/2024	24.01.2024	ABLAPL-15306/2023	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
129	6898/2024	24.01.2024	WP (C) - 972/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
130	6899/2024	24.01.2024	WP (C) - 42459/2023	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)

13 1	6900/2 024	24.01.20 24	ABLAPL- 3257/20 21	SIBA PRASAD SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-06-29	BAIL-1	(Se at No- 3)
13 2	6901/2 024	24.01.20 24	WP (C) - 432/202 4	PRADEEP KUMAR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 121)
13 3	6902/2 024	24.01.20 24	BLAPL- 761/202 3	MAHES DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 3)
13 4	6903/2 024	24.01.20 24	WP (C) - 971/202 4	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 29)
13 5	6904/2 024	24.01.20 24	WP (C) - 28393/2 022	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No- 6)
13 6	6905/2 024	24.01.20 24	WP (C) - 1461/20 20	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
13 7	6906/2 024	24.01.20 24	ABLAPL- 14107/2 023	H.K.MOHAN TA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 2)
13 8	6907/2 024	24.01.20 24	WP (C) - 30982/2 022	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 38)
13 9	6908/2 024	24.01.20 24	WP (C) - 951/202 4	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 29)
14 0	6909/2 024	24.01.20 24	WP (C) - 40827/2 023	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No- 33)
14 1	6910/2 024	24.01.20 24	WP (C) - 29211/2 022	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 37)
14 2	6911/2 024	24.01.20 24	WP (C) - 20012/2 023	SAROJ KU. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No- 35)

143	6912/2024	24.01.2024	WP (C) - 954/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
144	6913/2024	24.01.2024	WP (C) - 957/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
145	6914/2024	24.01.2024	WP (C) - 958/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
146	6915/2024	24.01.2024	WP (C) - 969/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
147	6916/2024	24.01.2024	BLAPL-349/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19		(Se at No-29)
148	6917/2024	24.01.2024	WP (C) - 30656/2020	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-30)
149	6918/2024	24.01.2024	ABLAPL-9624/2023	A K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-8)
150	6919/2024	24.01.2024	ABLAPL-11192/2022	A K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-12)
151	6920/2024	24.01.2024	ABLAPL-10054/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-11)
152	6921/2024	24.01.2024	CMAPL-716/2023	ARTATRAN PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	M.J.C.	(Se at No-3)
153	6935/2024	24.01.2024	WP (C) - 5082/2016	P. K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-01-17	WRIT BRANCH -7	(Se at No-18)
154	6938/2024	24.01.2024	CRLMC-3760/2023	M.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-4)
155	6940/2024	24.01.2024	CONTC-1390/2017	S.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-01-22	CONTEMPT	(Se at No-)

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156	6941/2024	24.01.2024	BLAPL-13957/2023	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
157	6942/2024	24.01.2024	ABLAPL-12036/2023	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	BAIL-2	(Se at No-9)
158	6943/2024	24.01.2024	BLAPL-14580/2023	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No-3)
159	6944/2024	24.01.2024	ABLAPL-14764/2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	BAIL-2	(Se at No-11)
160	6945/2024	24.01.2024	BLAPL-13934/2023	J. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
161	6946/2024	24.01.2024	ABLAPL-15077/2023	S CHOUIDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(Se at No-10)
162	6947/2024	24.01.2024	BLAPL-14621/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-8)
163	6948/2024	24.01.2024	ABLAPL-14800/2023	S CHOUIDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-11)
164	6949/2024	24.01.2024	ABLAPL-12315/2023	S CHOUIDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-11)
165	6950/2024	24.01.2024	BLAPL-12354/2023	J.R . KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
166	6951/2024	24.01.2024	WP (C) - 12227/2023	J. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-04-21	WRIT BRANCH -7	(Se at No-18)
167	6952/2024	24.01.2024	BLAPL-8750/2023	M.MOHANTY	C.O.	COURT NO. 11		BAIL-1	(Se at No-3)
168	6953/2024	24.01.2024	BLAPL-13691/2023	SOUMYA DEV RAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at

			023						No-7)
169	6954/2024	24.01.2024	BLAPL-13691/2023	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-7)
170	6955/2024	24.01.2024	ABLAPL-14559/2023	P CH SEJPADA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
171	6957/2024	24.01.2024	ABLAPL-14987/2023	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	BAIL-2	(Se at No-12)
172	6958/2024	24.01.2024	BLAPL-12492/2023	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-7)
173	6959/2024	24.01.2024	WP (C) - 1036/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
174	6960/2024	24.01.2024	ABLAPL-13560/2023	ASHOK KU. RANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-11)
175	6961/2024	24.01.2024	CONTC-6937/2023	M/S.MITHUN DAS, P.S.D AS	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	CONTEMPT	(Se at No-2)
176	6962/2024	24.01.2024	RSA-171/2004	JYOTI PRAKASH KAR	C.O.	COURT NO. 10	Order Dtd. 2023-07-19	SECOND APPEAL	(Se at No-3)
177	6963/2024	24.01.2024	ABLAPL-14205/2023	SRIKANT KU. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
178	6964/2024	24.01.2024	CONTC-659/2018	A. PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-3)
179	6965/2024	24.01.2024	CONTC-9063/2023	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-5)
180	6966/2024	24.01.2024	WP (C) - 42569/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	WRIT BRANCH -6	(Se at No-25)
181	6967/2024	24.01.2024	CRLMC-	P.K.	C.O.	COURT	Order Dtd.	CRIMIN	(Se

1	024	24	3813/2022	MISHRA		NO. 10	2023-02-24	AL MISC	at No-1)
182	6968/2024	24.01.2024	ABLAPL-14611/2023	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	BAIL-1	(Se at No-5)
183	6969/2024	24.01.2024	CRLA-572/2021	A.SUNDARA Y	C.O.	COURT NO. 23	Order Dtd. 2022-08-11	CRIMINAL APPEAL	(Se at No-5)
184	6970/2024	24.01.2024	CRLA-709/2021	A.SUNDARA Y	C.O.	COURT NO. 23	Order Dtd. 2022-08-11	CRIMINAL APPEAL	(Se at No-1)
185	6971/2024	24.01.2024	ABLAPL-12367/2023	K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-11)
186	6972/2024	24.01.2024	CRLA-710/2021	A.SUNDARA Y	C.O.	COURT NO. 11	Order Dtd. 2022-08-11	CRIMINAL APPEAL	(Se at No-1)
187	6973/2024	24.01.2024	CRLA-717/2021	A.SUNDARA Y	C.O.	COURT NO. 11	Order Dtd. 2022-01-10	CRIMINAL APPEAL	(Se at No-1)
188	6974/2024	24.01.2024	CRLA-712/2021	A.SUNDARA Y	C.O.	COURT NO. 11	Order Dtd. 2022-08-11	CRIMINAL APPEAL	(Se at No-1)
189	6975/2024	24.01.2024	CRLMC-1374/2014	L.K.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2022-12-19	CRIMINAL MISC	(Se at No-6)
190	6976/2024	24.01.2024	WP (C) - 924/2024	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
191	6978/2024	24.01.2024	WP (C) - 922/2024	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
192	6979/2024	24.01.2024	WP (C) - 42093/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-42)
193	6980/2024	24.01.2024	WP (C) - 42463/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-27)

194	6981/2024	24.01.2024	WP (C) - 42819/2023	AFRAAZ SUHAIL	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-30)
195	6982/2024	24.01.2024	WP (C) - 990/2024	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
196	6983/2024	24.01.2024	WP (C) - 947/2024	P.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
197	6984/2024	24.01.2024	WP (C) - 1014/2024	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
198	6985/2024	24.01.2024	SA- 57/1993	P.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	SECOND APPEAL	(Se at No-7)
199	6986/2024	24.01.2024	RSA- 237/2007	P.K. MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-04-08		(Se at No-7)
200	6987/2024	24.01.2024	WP (C) - 397/2024	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-50)
201	6989/2024	24.01.2024	WP (C) - 394/2024	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-50)
202	6990/2024	24.01.2024	BLAPL- 11922/2023	SATYAJIT MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2024-01-18	BAIL-1	(Se at No-4)
203	6994/2024	24.01.2024	CRLA- 745/2023	M.R.BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-01-18	CRIMINAL APPEAL	(Se at No-9)
204	6995/2024	24.01.2024	ABLAPL- 384/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-9)
205	6996/2024	24.01.2024	WP (C) - 391/2024	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-50)
206	6998/2024	24.01.2024	ABLAPL- 14474/2023	PARSURAM DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	BAIL-2	(Se at No-)

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207	6999/2024	24.01.2024	WP (C) - 373/2024	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-50)
208	7000/2024	24.01.2024	ABLAPL-30/2024	S R PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-50)
209	7001/2024	24.01.2024	CONTC-6648/2022	A.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	CONTEMPT	(Se at No-6)
210	7002/2024	24.01.2024	ABLAPL-113/2024	S SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(Se at No-6)
211	7003/2024	24.01.2024	WP (C) - 450/2024	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH -3	(Se at No-51)
212	7004/2024	24.01.2024	ABLAPL-155/2024	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	BAIL-1	(Se at No-5)
213	7005/2024	24.01.2024	WP (C) - 460/2024	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH -3	(Se at No-51)
214	7006/2024	24.01.2024	FAO-340/2022	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Se at No-2)
215	7007/2024	24.01.2024	ABLAPL-362/2024	ANIL SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-22		(Se at No-2)
216	7008/2024	24.01.2024	FAO-426/2023	A.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-8)
217	7009/2024	24.01.2024	WP (C) - 462/2024	NIRANJAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH -3	(Se at No-51)
218	7010/2024	24.01.2024	ABLAPL-370/2024	DEBENDRA SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	BAIL-2	(Se at No-7)
219	7011/2024	24.01.2024	WP (C) - 478/2024	NIRANJAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH	(Se at

			4					-3	No-51)
220	7012/2024	24.01.2024	FAO-426/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-8)
221	7013/2024	24.01.2024	WP (C) - 30732/2023	G. K. NANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-06	WRIT BRANCH -3	(Se at No-33)
222	7015/2024	24.01.2024	FAO-456/2023	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Se at No-8)
223	7016/2024	24.01.2024	WP (C) - 371/2024	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH -2	(Se at No-50)
224	7017/2024	24.01.2024	ABLAPL-371/2024	S K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No-1)
225	7018/2024	24.01.2024	FAO-500/2023	A.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-8)
226	7019/2024	24.01.2024	ABLAPL-397/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-8)
227	7020/2024	24.01.2024	WP (C) - 15600/2023	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-05-02	WRIT BRANCH -7	(Se at No-15)
228	7021/2024	24.01.2024	FAO-500/2023	S.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-8)
229	7022/2024	24.01.2024	ABLAPL-402/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-8)
230	7023/2024	24.01.2024	WP (C) - 41160/2023	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANCH -7	(Se at No-48)
231	7024/2024	24.01.2024	ABLAPL-373/2024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	BAIL-1	(Se at No-1)
23	7025/2	24.01.20	ABLAPL-	A. SAHOO	C.O.	COURT	Order Dtd.	BAIL-1	(Se

2	024	24	13444/2023			NO. 23	2024-01-22		at No-5)
233	7026/2024	24.01.2024	ABLAPL-381/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
234	7027/2024	24.01.2024	ABLAPL-14524/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
235	7028/2024	24.01.2024	ABLAPL-404/2024	M DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-22		(Se at No-10)
236	7029/2024	24.01.2024	ABLAPL-382/2024	J R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
237	7030/2024	24.01.2024	ABLAPL-15026/2023	B.P. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-12-22		(Se at No-2)
238	7031/2024	24.01.2024	ABLAPL-405/2024	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-2)
239	7032/2024	24.01.2024	WP (C) - 5514/2023	P. K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH -5	(Se at No-47)
240	7033/2024	24.01.2024	ABLAPL-372/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-47)
241	7034/2024	24.01.2024	ABLAPL-386/2024	J R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-47)
242	7035/2024	24.01.2024	ABLAPL-389/2024	BP TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-47)
243	7036/2024	24.01.2024	ABLAPL-15524/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-8)
244	7037/2024	24.01.2024	ABLAPL-390/2024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-8)

24 5	7038/2 024	24.01.20 24	ABLAPL- 11904/2 023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-10-17	BAIL-1	(Se at No- 3)
24 6	7039/2 024	24.01.20 24	ABLAPL- 391/202 4	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No- 3)
24 7	7040/2 024	24.01.20 24	ABLAPL- 393/202 4	B DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No- 3)
24 8	7041/2 024	24.01.20 24	ABLAPL- 14405/2 023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No- 9)
24 9	7042/2 024	24.01.20 24	ABLAPL- 12704/2 023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No- 1)
25 0	7043/2 024	24.01.20 24	ABLAPL- 13437/2 023	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 5)
25 1	7045/2 024	24.01.20 24	ABLAPL- 13433/2 023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 5)
25 2	7046/2 024	24.01.20 24	CONTC- 1383/20 17	P.K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-02-01	CONTEM PT	(Se at No- 2)
25 3	7047/2 024	24.01.20 24	BLAPL- 10463/2 022	D.K.JENA	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-2	(Se at No- 10)
25 4	7048/2 024	24.01.20 24	ABLAPL- 9575/20 23	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Se at No- 2)
25 5	7049/2 024	24.01.20 24	ABLAPL- 14501/2 023	A.KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No- 10)
25 6	7050/2 024	24.01.20 24	CRLMC- 2866/20 22	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMIN AL MISC	(Se at No- 5)
25 7	7051/2 024	24.01.20 24	MATA- 59/2023	A.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	FIRST APPEAL	(Se at No-

									4)
258	7052/2024	24.01.2024	ARBA-9/2020	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-09-14	M.J.C.	(Se at No-1)
259	7053/2024	24.01.2024	WP (C) - 34106/2023	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
260	7054/2024	24.01.2024	WP (C) - 760/2024	A.KALASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
261	7055/2024	24.01.2024	MATA-189/2023	M.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-02-09	FIRST APPEAL	(Se at No-4)
262	7056/2024	24.01.2024	MATA-457/2023	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	FIRST APPEAL	(Se at No-4)
263	7057/2024	24.01.2024	WP (C) - 986/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
264	7058/2024	24.01.2024	WP (C) - 983/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No-29)
265	7059/2024	24.01.2024	WP (C) - 38142/2023	NIRANJAN SINGH (1)	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-20)
266	7060/2024	24.01.2024	WP (C) - 401/2022	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-3)
267	7062/2024	24.01.2024	WP (C) - 35174/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-17)
268	7063/2024	24.01.2024	WP (C) - 36876/2023	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-24)
269	7066/2024	24.01.2024	WP (C) - 985/202	BRAJA MOHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH	(Se at

			4	SARANGI				-8	No-29)
270	7067/2024	24.01.2024	WP (C) - 13456/2023	J.D.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
271	7069/2024	24.01.2024	WP (C) - 1096/2024	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-1)
272	7070/2024	24.01.2024	WP (C) - 33470/2023	K.C. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -1	(Se at No-30)
273	7072/2024	24.01.2024	CMP- 1433/2023	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-13)
274	7073/2024	24.01.2024	CMP- 1592/2023	S.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-12	WRIT BRANCH -4	(Se at No-19)
275	7075/2024	24.01.2024	CMP- 1482/2023	S.K. PARDHAN	C.O.	COURT NO. 20	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-13)
276	7077/2024	24.01.2024	CMP- 1292/2023	B.CH. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH -1	(Se at No-49)
277	7078/2024	24.01.2024	CMP- 1292/2023	B.CH. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH -1	(Se at No-49)
278	7080/2024	24.01.2024	CONTC- 10526/2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-3)
279	7081/2024	24.01.2024	CRLA- 852/2022	M/S. PARIKSHIT PANDA, M.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
280	7083/2024	24.01.2024	WP (C) - 684/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No-47)
281	7084/2024	24.01.2024	WP (C) - 42831/2023	P.CH. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH -1	(Se at No-30)
28	7086/2	24.01.20	BLAPL-	RAMESH	C.O.	COURT	Order Dtd.	BAIL-1	(Se

2	024	24	14156/2023	CHANDRA MAHARANA		NO. 23	2024-01-22		at No-5)
283	7088/2024	24.01.2024	WP (C) - 7613/2023	S.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-21)
284	7089/2024	24.01.2024	CRLA-1342/2023	SAHELI SATYARUPA	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
285	7090/2024	24.01.2024	WP (C) - 10427/2022	A.K.DEI	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	WRIT BRANCH -2	(Se at No-6)
286	7091/2024	24.01.2024	CONTC-72/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-19		(Se at No-6)
287	7092/2024	24.01.2024	CRLA-715/2018	J SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-5)
288	7093/2024	24.01.2024	CRA-25/2001	D.K.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-01-31	CRIMINAL APPEAL	(Se at No-11)
289	7094/2024	24.01.2024	WP (C) - 28866/2023	P.C.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-36)
290	7095/2024	24.01.2024	CRLA-1144/2023	GAGAN BIHARI SINGH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
291	7096/2024	24.01.2024	ABLAPL-10242/2023	HEMANTA KU DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	BAIL-2	(Se at No-12)
292	7097/2024	24.01.2024	WP (C) - 664/2024	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-47)
293	7098/2024	24.01.2024	CRLA-540/2019	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-6)
294	7099/2024	24.01.2024	CRLA-239/2017	K.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-2)

295	7101/2024	24.01.2024	WP (C) - 18688/2020	D BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	WRIT BRANCH -5	(Se at No-23)
296	7102/2024	24.01.2024	CRLA-1123/2022	P.K. LENKA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
297	7103/2024	24.01.2024	WP (C) - 28865/2023	P.C.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No-36)
298	7104/2024	24.01.2024	CRLA-108/2019	I CH SAHU	C.O.	COURT NO. 24	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-6)
299	7105/2024	24.01.2024	ABLAPL-6698/2023	S CHOUIDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-02-09	BAIL-2	(Se at No-11)
300	7106/2024	24.01.2024	BLAPL-11609/2022	MR.SATYAN ARAN MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
301	7107/2024	24.01.2024	BLAPL-14451/2023	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	BAIL-2	(Se at No-9)
302	7108/2024	24.01.2024	BLAPL-14456/2023	P.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	BAIL-2	(Se at No-9)
303	7109/2024	24.01.2024	CRLA-103/2019	S BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-6)
304	7110/2024	24.01.2024	CRLA-1050/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
305	7111/2024	24.01.2024	WP (C) - 9968/2022	J.J. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
306	7112/2024	24.01.2024	CRLA-43/2024	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-10)
30	7113/2024	24.01.2024	WP (C) -	P.K.MOHAN	C.O.	COURT	Order Dtd.	WRIT	(Se

7	024	24	38066/2023	TY		NO. 5	2024-01-22	BRANCH (DIVISION BENCH-2)	at No-109)
308	7114/2024	24.01.2024	CRLA-861/2023	G C BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
309	7115/2024	24.01.2024	CRLA-29/2024	KC PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-10)
310	7116/2024	24.01.2024	WP (C) - 38094/2023	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
311	7118/2024	24.01.2024	CRLA-1054/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
312	7119/2024	24.01.2024	WP (C) - 39633/2023	S.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
313	7121/2024	24.01.2024	CRLA-805/2018	S P SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-5)
314	7122/2024	24.01.2024	WP (C) - 39639/2023	S.K.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
315	7124/2024	24.01.2024	CRLA-616/2023	A KALASH	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
316	7125/2024	24.01.2024	WP (C) - 39637/2023	S.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
317	7126/2024	24.01.2024	CRLA-798/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-

									9)
318	7127/2024	24.01.2024	WP (C) - 985/2018	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
319	7128/2024	24.01.2024	CRLA-32/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-10)
320	7129/2024	24.01.2024	WA-2144/2023	SASWAT DAS, A.G.A	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT APPEAL	(Se at No-6)
321	7131/2024	24.01.2024	WP (C) - 1160/2024	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
322	7133/2024	24.01.2024	WP (C) - 42873/2023	R.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-19	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
323	7135/2024	24.01.2024	WP (C) - 10265/2021	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
324	7136/2024	24.01.2024	WA-3074/2023	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT APPEAL	(Se at No-5)
325	7137/2024	24.01.2024	WP (C) - 42814/2023	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-30)
326	7138/2024	24.01.2024	WP (C) - 42990/2023	J.R . KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -2	(Se at No-45)
327	7139/2024	24.01.2024	FAO-552/2023	R.C.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Se at No-2)
328	7140/2024	24.01.2024	WP (C) - 42817/2023	R.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-

									30)
329	7141/2024	24.01.2024	WP (C) - 42825/2023	R.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-30)
330	7142/2024	24.01.2024	WP (C) - 42823/2023	R.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-30)
331	7143/2024	24.01.2024	WP (C) - 42327/2023	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-13)
332	7144/2024	24.01.2024	WP (C) - 42325/2023	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-13)
333	7145/2024	24.01.2024	WP (C) - 42322/2023	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-13)
334	7146/2024	24.01.2024	FAO-431/2018	M.NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-2)
335	7148/2024	24.01.2024	WP (C) - 42142/2023	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-3)
336	7149/2024	24.01.2024	FAO-517/2023	K.K.NATH	C.O.	COURT NO. 8	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Se at No-2)
337	7150/2024	24.01.2024	ABLAPL-147/2024	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-18		(Se at No-2)
338	7151/2024	24.01.2024	WP (C) - 42140/2023	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-3)
339	7152/2024	24.01.2024	CRLMP-1879/2023	P.K. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
340	7153/2024	24.01.2024	CONTC-1763/2022	T.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	CONTEMPT	(Se at No-4)
341	7154/2024	24.01.2024	WP (C) - 42139/2023	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	WRIT BRANCH	(Se at

			023					-1	No-3)
34 2	7155/2 024	24.01.20 24	CONTC- 1763/20 22	P.N.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	CONTEM PT	(Se at No- 4)
34 3	7156/2 024	24.01.20 24	CONTC- 99/2024	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-22		(Se at No- 4)
34 4	7157/2 024	24.01.20 24	WP (C) - 42137/2 023	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 3)
34 5	7158/2 024	24.01.20 24	WP (C) - 5876/20 23	S.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-01-19	WRIT BRANCH -8	(Se at No- 43)
34 6	7159/2 024	24.01.20 24	ABLAPL- 14699/2 023	MRUTYUNJA Y PAGAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 5)
34 7	7160/2 024	24.01.20 24	WP (C) - 42136/2 023	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 3)
34 8	7161/2 024	24.01.20 24	ABLAPL- 7556/20 23	B R MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-22	BAIL-2	(Se at No- 9)
34 9	7162/2 024	24.01.20 24	WP (C) - 42135/2 023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 3)
35 0	7163/2 024	24.01.20 24	WP (C) - 41334/2 023	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No- 2)
35 1	7164/2 024	24.01.20 24	WP (C) - 781/202 4	S.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	WRIT BRANCH -6	(Se at No- 36)
35 2	7165/2 024	24.01.20 24	WP (C) - 695/202 4	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No- 47)
35 3	7166/2 024	24.01.20 24	ABLAPL- 9111/20 23	K S SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-01-22	BAIL-1	(Se at No- 6)
35	7167/2	24.01.20	ABLAPL-	M K	C.O.	COURT	Order Dtd.	BAIL-2	(Se

4	024	24	7522/2023	MOHANTY		NO. 2	2024-01-22		at No-9)
355	7168/2024	24.01.2024	ABLAPL-353/2024	KARAMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-22		(Se at No-9)
356	7169/2024	24.01.2024	WP (C) - 615/2024	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No-47)
357	7170/2024	24.01.2024	WP (C) - 481/2024	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-51)
358	7171/2024	24.01.2024	FAO-503/2023	S.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-01-19	MISC. APPEAL SEC.	(Se at No-2)
359	7172/2024	24.01.2024	ABLAPL-283/2024	J KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-2)
360	7173/2024	24.01.2024	FAO-503/2023	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	MISC. APPEAL SEC.	(Se at No-2)
361	7174/2024	24.01.2024	ABLAPL-346/2024	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-2)
362	7175/2024	24.01.2024	BLAPL-10048/2022	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	BAIL-2	(Se at No-7)
363	7176/2024	24.01.2024	ABLAPL-297/2024	SK BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-7)
364	7177/2024	24.01.2024	ABLAPL-7215/2023	B. PARIJA	C.O.	COURT NO. 2	Order Dtd. 2023-08-16	BAIL-1	(Se at No-2)
365	7178/2024	24.01.2024	ABLAPL-298/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-2)
366	7179/2024	24.01.2024	ABLAPL-4765/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-05-25	BAIL-1	(Se at No-1)

367	7180/2024	24.01.2024	ABLAPL-299/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-22		(Se at No-1)
368	7181/2024	24.01.2024	ABLAPL-318/2024	GC JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-22		(Se at No-1)
369	7182/2024	24.01.2024	ABLAPL-14425/2022	R.C.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-01-09	BAIL-1	(Se at No-4)
370	7183/2024	24.01.2024	ABLAPL-320/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
371	7184/2024	24.01.2024	ABLAPL-348/2024	A K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-12)
372	7185/2024	24.01.2024	CRLMP-38/2024	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -7	(Se at No-10)
373	7186/2024	24.01.2024	ABLAPL-327/2024	A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(Se at No-10)
374	7187/2024	24.01.2024	ABLAPL-351/2024	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-10)
375	7188/2024	24.01.2024	ABLAPL-338/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-10)
376	7189/2024	24.01.2024	CRLMP-2056/2023	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-51)
377	7190/2024	24.01.2024	ABLAPL-354/2024	TIRTH KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
378	7191/2024	24.01.2024	CRLMP-1844/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
379	7193/2024	24.01.2024	ABLAPL-356/2024	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Se at No-

									11)
380	7194/2024	24.01.2024	CRLMP-1887/2023	K.C. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
381	7195/2024	24.01.2024	CRLMP-1897/2023	RAGHUNATH DASMOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
382	7196/2024	24.01.2024	ABLAPL-359/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-37)
383	7197/2024	24.01.2024	CRLMP-1817/2023	SANJAYA KESHARI MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No-37)
384	7198/2024	24.01.2024	ABLAPL-364/2024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-1	(Se at No-5)
385	7199/2024	24.01.2024	CRLMP-1803/2023	NETRANAND A BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-19	WRIT BRANCH -4	(Se at No-37)
386	7200/2024	24.01.2024	CRLMP-1051/2023	P.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH -5	(Se at No-22)
387	7201/2024	24.01.2024	ABLAPL-367/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	BAIL-2	(Se at No-12)
388	7202/2024	24.01.2024	CRLMP-1005/2023	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -5	(Se at No-22)
389	7203/2024	24.01.2024	ABLAPL-368/2024	DILIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-22)
390	7204/2024	24.01.2024	ABLAPL-14889/2023	RINA RANI KALIA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
391	7205/2024	24.01.2024	ABLAPL-15020/2023	D.K.MALLI CK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22		(Se at No-6)
392	7206/2024	24.01.2024	CONTC-15/2024	M. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at

									No-6)
393	7207/2024	24.01.2024	CONTC-101/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Se at No-6)
394	7208/2024	24.01.2024	MACA-219/2018	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-1)
395	7209/2024	24.01.2024	MACA-219/2018	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-1)
396	7210/2024	24.01.2024	MACA-299/2018	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-1)
397	7211/2024	24.01.2024	MACA-1139/2023	A.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-19	MISC. APPEAL SEC.	(Se at No-9)
398	7212/2024	24.01.2024	MACA-285/2022	M.R.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-6)
399	7213/2024	24.01.2024	MACA-285/2022	A.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-6)
400	7214/2024	24.01.2024	MACA-575/2022	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-1)
401	7215/2024	24.01.2024	MACA-575/2022	S.K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Se at No-1)
402	7216/2024	24.01.2024	WP (C) - 24857/2023	L. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-12)
403	7217/2024	24.01.2024	WP (C) - 40363/2023	A.K. JATI	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	WRIT BRANCH -6	(Se at No-16)
404	7218/2024	24.01.2024	WP (C) - 6001/2014	K.C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -3	(Se at No-14)
40	7219/2	24.01.20	WP (C) -	R.R. DAS	C.O.	COURT	Order Dtd.	WRIT	(Se

5	024	24	33976/2 023			NO. 10	2024-01-22	BRANCH -7	at No- 55)
40 6	7220/2 024	24.01.20 24	WP (C) - 42594/2 023	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	WRIT BRANCH -6	(Se at No- 25)
40 7	7221/2 024	24.01.20 24	WP (C) - 42977/2 023	N.C.SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH -2	(Se at No- 45)
40 8	7222/2 024	24.01.20 24	WP (C) - 43181/2 023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 38)
40 9	7223/2 024	24.01.20 24	WP (C) - 42483/2 023	P.K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -4	(Se at No- 27)
41 0	7224/2 024	24.01.20 24	WP (C) - 43172/2 023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -4	(Se at No- 38)
41 1	7225/2 024	24.01.20 24	BLAPL- 8334/20 23	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	BAIL-1	(Se at No- 5)
41 2	7227/2 024	24.01.20 24	WP (C) - 819/202 4	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -7	(Se at No- 44)
41 3	7228/2 024	24.01.20 24	WP (C) - 984/202 4	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 29)
41 4	7229/2 024	24.01.20 24	WP (C) - 931/202 4	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 29)
41 5	7231/2 024	24.01.20 24	BLAPL- 2942/20 23	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	BAIL-2	(Se at No- 9)
41 6	7233/2 024	24.01.20 24	WP (C) - 990/202 4	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANCH -8	(Se at No- 29)
41 7	7238/2 024	24.01.20 24	CRLA- 278/201 7	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-01-24	CRIMIN AL APPEAL	(Se at No- 2)

418	7239/2024	24.01.2024	BLAPL-8611/2023	GR DHAL	C.O.	COURT NO. 5	Order Dtd. 2024-01-24	BAIL-2	(Se at No-9)
419	7240/2024	24.01.2024	CRLA-180/2023	A.K.PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-9)
420	7241/2024	24.01.2024	WP (C) - 1086/2024	B.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-01-24	WRIT BRANCH -1	(Se at No-1)
421	7242/2024	24.01.2024	BLAPL-13717/2023	P. B. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-24	BAIL-1	(Se at No-1)
422	7243/2024	24.01.2024	WP (C) - 1287/2024	K SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-24	WRIT BRANCH -3	(Se at No-11)
423	7244/2024	24.01.2024	CRLMC-4325/2023	A.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-24	CRIMINAL MISC	(Se at No-2)
424	7245/2024	24.01.2024	ABLAPL-7215/2023	B.R.SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
425	7246/2024	24.01.2024	WP (C) - 1255/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANCH -3	(Se at No-11)
426	7247/2024	24.01.2024	CONTC-1383/2017	S.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-01-18	CONTEMPT	(Se at No-2)
427	6762/2024	24.01.2024	WP (C) - 20461/2023	AKASH KUMAR PATAJOSHI	GENERAL		Order Dtd. 2023-08-09	WRIT BRANCH -2	(Se at No-9)
428	6763/2024	24.01.2024	WP (C) - 9250/2018	SECRETARY PANPOSH REGULATED MARKET COMMITTEE	GENERAL		Order Dtd. 2018-05-31		(Se at No-9)
429	6862/2024	24.01.2024	ABLAPL-396/2024	NABA KISHORE GURU	GENERAL		Order Dtd. 2024-01-22	BAIL-1	(Se at No-2)
430	6922/2024	24.01.2024	WA-942/202	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at

			3						No-6)
431	6923/2024	24.01.2024	WA-1063/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-7)
432	6924/2024	24.01.2024	WP (C) - 2823/2014	BISHNU CH.MALLICK	GENERAL		Order Dtd. 2014-02-14Petition,		(Se at No-7)
433	6925/2024	24.01.2024	WA-1472/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-4)
434	6926/2024	24.01.2024	WA-1475/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-4)
435	6927/2024	24.01.2024	WA-1470/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-4)
436	6928/2024	24.01.2024	WA-1926/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)
437	6929/2024	24.01.2024	WA-1471/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-4)
438	6930/2024	24.01.2024	ABLAPL-7805/2023	SANJAYA MAJHI	GENERAL		Order Dtd. 2023-09-04	BAIL-2	(Se at No-11)
439	6931/2024	24.01.2024	WA-1927/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)
440	6932/2024	24.01.2024	TRP (C) - 384/2023	HEMANTA KUMAR NAYAK	GENERAL		Order Dtd. 2024-01-12	M.J.C.	(Se at No-6)
441	6933/2024	24.01.2024	WA-2472/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Se at No-2)
442	6934/2024	24.01.2024	WA-1511/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-30	WRIT APPEAL	(Se at No-7)
44	6936/2024	24.01.2024	WA-	STATE OF	GENER		Order Dtd.	WRIT	(Se

3	024	24	606/2023	ODISHA	AL		2023-10-05	APPEAL	at No-3)
444	6937/2024	24.01.2024	ABLAPL-417/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-01-24		(Se at No-3)
445	6956/2024	24.01.2024	ABLAPL-321/2024	DIBAKAR BISWAL	GENERAL		Order Dtd. 2024-01-19	BAIL-2	(Se at No-11)
446	6977/2024	24.01.2024	CRLMC-4515/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-17	CRIMINAL MISC	(Se at No-5)
447	6988/2024	24.01.2024	WA-1564/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-7)
448	6991/2024	24.01.2024	WA-1590/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-7)
449	6992/2024	24.01.2024	WA-1560/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-7)
450	6993/2024	24.01.2024	WA-234/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-1)
451	6997/2024	24.01.2024	WA-388/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Se at No-2)
452	7079/2024	24.01.2024	WP (C) - 1185/2024	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH -2	(Se at No-34)
453	7087/2024	24.01.2024	ABLAPL-14324/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-01-11	BAIL-1	(Se at No-3)
454	7100/2024	24.01.2024	CRLA-745/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-18	CRIMINAL APPEAL	(Se at No-9)
455	7147/2024	24.01.2024	WP (C) - 1255/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH -3	(Se at No-11)

456	7230/2024	24.01.2024	RSA-390/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-22	SECOND APPEAL	(Se at No-1)
457	7232/2024	24.01.2024	LAA-31/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	FIRST APPEAL	(Se at No-7)
458	7234/2024	24.01.2024	BLAPL-2942/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-12-12	BAIL-2	(Se at No-9)
459	7235/2024	24.01.2024	LAA-21/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	FIRST APPEAL	(Se at No-7)
460	7236/2024	24.01.2024	WP (C) - 14826/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
461	7237/2024	24.01.2024	WA-1633/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-11	WRIT APPEAL	(Se at No-5)
462	6764/2024	24.01.2024	BLAPL-13846/2023	P K SAHOO	GENERAL		Order Dtd. 2024-01-17	BAIL-1	(Se at No-6)
463	6794/2024	24.01.2024	OJC-2564/1993	A. K. MOHANTY	GENERAL		Order Dtd. 1994-02-01		(Se at No-6)
464	6831/2024	24.01.2024	RVWPET-71/2023	D. K. JENA	GENERAL		Order Dtd. 2023-10-17	CIVIL REVISION	(Se at No-1)
465	6834/2024	24.01.2024	RVWPET-72/2023	D. K. JENA	GENERAL		Order Dtd. 2023-10-17	CIVIL REVISION	(Se at No-1)
466	6844/2024	24.01.2024	RVWPET-73/2023	D. K. JENA	GENERAL		Order Dtd. 2023-10-17	CIVIL REVISION	(Se at No-1)
467	6939/2024	24.01.2024	BLAPL-12505/2023	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2024-01-22	BAIL-1	(Se at No-1)
468	7014/2024	24.01.2024	TRP (C) -	J.R.SAHOO	GENERAL		Order Dtd.	M.J.C.	(Se at No-1)

8	024	24	429/2023		AL		2023-12-21		at No-6)
469	7044/2024	24.01.2024	WP (C) - 9760/2013	S P SAMANT	GENERAL		Order Dtd. 2018-03-29		(Se at No-6)
470	7061/2024	24.01.2024	WP (C) - 27002/2017	N PODDAR	GENERAL		Order Dtd. 2019-01-31		(Se at No-6)
471	7064/2024	24.01.2024	MACA- 976/2017	S DAS	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Se at No-7)
472	7065/2024	24.01.2024	WP (C) - 42831/2023	P C DAS	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH -1	(Se at No-30)
473	7068/2024	24.01.2024	RSA- 183/2022	NIRANJAN HOTA	GENERAL		Order Dtd. 2023-11-23	SECOND APPEAL	(Se at No-1)
474	7071/2024	24.01.2024	WP (C) - 22111/2016	N PODDAN	GENERAL		Order Dtd. 2017-03-07		(Se at No-1)
475	7074/2024	24.01.2024	WP (C) - 1294/2004	S BISWAL	GENERAL		Order Dtd. 2004-02-06	Petition, Annexure,	(Se at No-1)
476	7076/2024	24.01.2024	WP (C) - 3238/2004	S BISWAL	GENERAL		Order Dtd. 2009-12-17	Petition, Annexure,	(Se at No-1)
477	7082/2024	24.01.2024	WP (C) - 15689/2006	S BISWAL	GENERAL		Order Dtd. 2009-12-17	Petition, Annexure,	(Se at No-1)
478	7085/2024	24.01.2024	WP (C) - 37634/2023	S RAY	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH -8	(Se at No-56)
479	7117/2024	24.01.2024	WP (C) - 29682/2022	P K JENA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH -8	(Se at No-40)
480	7120/2024	24.01.2024	WP (C) - 25739/2023	S BEHERA	GENERAL		Order Dtd. 2023-09-18	WRIT BRANCH -4	(Se at No-37)

48 1	7123/2 024	24.01.20 24	OJC- 2864/20 01	M BEHERA	GENER AL		Order Dtd. 2009-07- 01Petition,Ann exure,		(Se at No- 37)
48 2	7130/2 024	24.01.20 24	OJC- 2865/20 01	M BEHRA	GENER AL		Order Dtd. 2009-07- 01Petition,Ann exure,		(Se at No- 37)
48 3	7132/2 024	24.01.20 24	OJC- 2866/20 01	M BEHERA	GENER AL		Order Dtd. 2009-07- 01Petition,Ann exure,		(Se at No- 37)
48 4	7134/2 024	24.01.20 24	CMP- 1012/20 16	M R BARIK	GENER AL		Order Dtd. 9999-12- 31Entire Order,	WRIT BRANCH -7	(Se at No- 10)
48 5	7192/2 024	24.01.20 24	BLAPL- 18399/2 009	S. K. SAHU	GENER AL		Order Dtd. 2010-01-21		(Se at No- 10)
48 6	7226/2 024	24.01.20 24	BLAPL- 12874/2 023	P K JENA	GENER AL		Order Dtd. 2024-01-16	BAIL-2	(Se at No- 12)

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